

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No224
CP(IB)/204(AHM)2021

Order under Section 94 IBC

IN THE MATTER OF:

Savitaben Gordhanbhai Thumar (Personal Gaurantor)Applicant

V/s

Premraj Ramratan Laddha Liquidatorof Corporate DebatorRespondent

Order delivered on ..25/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time as the Hon'ble Member (T) is holding another Bench in post lunch session.

Re-Notify on 20.06.2022.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**